

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
LOK SABHA

UNSTARRED QUESTION NO. 3670
TO BE ANSWERED ON 17TH DECEMBER, 2024

CARE OF STRAY ANIMALS

3670. SHRI UJJWAL RAMAN SINGH:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be please to state:

- (a) total number of Government and non-government shelter homes taking care of stray animals registered in the country during the year 2023-24, the State-wise details thereof;
- (b) the number of complaints received by the Government during the year 2023-24 regarding negligence in the care of stray animals due to lack of space and other facilities in shelter homes;
- (c) whether the Government proposes to increase the financial allocation for the modernisation of government and non-government shelter homes; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

- (a) As per the Article 246(3) of Constitution of India, preservation, protection and improvement of stock and prevention of animal diseases; veterinary training and practice are under State list for which the States have exclusive powers to make laws.

As per Article 243(W) of Constitution of India, the local bodies are responsible for cattle pounds and pinjrapole. Therefore, the State may also endow panchayats to establish and run Cattle Pounds (Kanji Houses)/ Gaushala Shelters (community assets) to keep stray cattle. Many States have established Gaushalas and Shelter houses for stray cattle and provide for feeding of those animals. The information regarding the shelter homes in the country is not maintained. The gaushala also provides shelters to the Stray Cattle. As per information captured in the Basic Animal Husbandry Statistics (BAHS), 2023-24 number of State-wise number of gaushalas in both Government and Non-Government sector is as under:

S.No.	States/UTs	No. of Gaushalas (as on 31.03.2024)
1	Andhra Pradesh	56
2	Arunachal Pradesh	0
3	Assam	16
4	Bihar	87
5	Chhattisgarh	126
6	Goa	9
7	Gujarat	1689
8	Haryana	645
9	Himachal Pradesh	240
10	Jammu & Kashmir	36
11	Jharkhand	31
12	Karnataka	295
13	Kerala	0
14	Madhya Pradesh	2190
15	Maharashtra	417
16	Manipur	0
17	Meghalaya	0
18	Mizoram	0
19	Nagaland	0
20	Odisha	95
21	Punjab	525
22	Rajasthan	2695
23	Sikkim	1
24	Tamil Nadu	33
25	Telangana	75
26	Tripura	0
27	Uttarakhand	0
28	Uttar Pradesh	8112
29	West Bengal	26
30	A & N Islands*	0
31	Chandigarh	8
32	Ladakh	1
33	D. & N. Haveli and Daman & Diu	8
34	Delhi	4
35	Lakshadweep	0
36	Puducherry	0
All India		17420

Source: Basic Animal Husbandry Statistics-2024

Further, the Animal Welfare Board of India is recognizing the Animal Welfare Organizations. During the year 2023-24, the Animal Welfare Board of India has recognized 51 Animal Welfare Organizations, the State-wise list is as under:

S.No.	States/UTs	No. of Animal Welfare Organizations recognized
01	Andhra Pradesh	01
02	Himachal Pradesh	02
03	Haryana	06
04	Karnataka	02
05	Maharashtra	08
06	Madhya Pradesh	05
07	Mizoram	01
08	Odisha	03
09	Punjab	04
10	Rajasthan	04
11	Tamil Nadu	03
12	Uttarakhand	01
13	Uttar Pradesh	11
	Total	51

(b) A total of 24 complaints were received in Animal Welfare Board of India during the year 2023-24 regarding cruelty inflicted to stray animals including death in the animal shelter due to negligence, lack of space and other facilities.

(c) & (d) No Sir. The management and control of stray animals is the mandate of the State Government through their local bodies. The State Government is establishing the gaushalas and providing grants. In view of the matter is dealt by the State, the Central Government is not considering an increase in financial allocation.
